

(14)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. No. 2293/89

New Delhi, dated the 11th May, 1994

Hon'ble Sh. S. R. Adige, Member (A)

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri/Miss/Mrs

1. Manisha Srivastava  
WZO/39, Vijay Vihar,  
Uttam Nagar,  
New Delhi-110059
2. Shyam Sud,  
103-A, Humayn Pur,  
Safdarjung Enclave,  
New Delhi-110029
3. Gayetree Grover,  
355-D Mayur Vihar,  
New Delhi
4. Ram Singh,  
K 2/57, 284, Gautam Gali Part,  
West Sagar Pura, New Delhi
5. Sunita Sareen,  
H-239, Kali Bari Marg,  
New Delhi
6. Anita Das,  
A-1/207-B, Lawrance Road,  
New Delhi
7. Madhu Bala  
1/20, Vijay Nagar  
Double Storey,  
New Delhi-110009
8. Suman Gulati,  
L-1/24-A Kalaji DDA Flats,  
New Delhi
9. Sunil Sandal,  
WZ-2300, Raja Park,  
Shakur Basti  
Delhi-110034
10. Raj Pal Singh  
Sector-IV/1108, R.K. Puram, New Delhi
11. Dinesh Singh Rawat,  
D-6 Palika Niwas,  
Lodhi Colony, New Delhi-3
12. Sripal Singh  
1467/V, R.K. Puram, New Delhi-22
13. Tika Ram  
3/125, Thyaga Raja Nagar,  
Lodhi Nagar, New Delhi

14. Alok Saxena,  
B-90, Baba Kharak Singh Marg,  
New Delhi
15. Krishan Kumar  
WZ-86, Tatar Pur,  
New Delhi-27
16. Pramod Kishan Nigam,  
1262, Pahari Imli Delhi
17. Ajay Kapoor  
2768/1, Peepale Mahadev Hauz Quazi,  
Delhi-6
18. Abhimeswar Saxena,  
J-6, Bhim Bagri, DDA Flats,  
Hauz Khas, New Delhi-16
19. Deependra Pratap Mishra  
A/C C/O Pankaj Bhawan,  
B-84, Post Office Lane  
Shakar Pur, Delhi-110092
20. Jai Prakash Saini  
H.NO. 1444, Village Kushaka  
(Hiranki) P.O. Alipur,  
Delhi-110036
21. Anil Kumar Bais,  
B-279, Gali No.12,  
Ramesh Park, Laxmi Nagar,  
Delhi-110092
22. Anup Kumar Sector-IV H.NO.1183,  
R.K. Puram, New Delhi
23. Jaipal Singh  
H.No.108, Khanpur,  
New Delhi-110062
24. Ajay Kumar,  
652, Kabul Nagar,  
Shahdara Delhi
25. Charan Dass Dhawan,  
2348/3 Raja Park,  
Shakur Basti, Delhi-110034
26. Yogender Kumar  
Sector-I, H.No.944, R.K.Puram,  
New Delhi
27. Rajeev Kumar Srivastava, 90,  
Baba Kharam Singh Marg,  
New Delhi
28. Atul Parihar,  
C-3/181, Yamua Vihar,  
Delhi
29. Ashok Kumar Vyas  
A-160, Ganesh Nagar,  
Delhi.

... Applicants

(None for the applicants )

Versus

1. The Director General,  
Doordarshan, Mandi House,  
New Delhi
2. Union of India (Service through the Secy.  
Ministry of Information & Broadcasting)  
Shastri Bhawan, New Delhi

.... Respondents

(Sh. Madhav Paniker, counsel for the respondents)

ORDER (ORAL)

(Hon'ble Shri S.R. Adige, Member, (A))

None for the applicant, even on the second call<sup>th</sup>,  
and after waiting for considerable time. Shri Madhav Paniker,  
learned counsel for the respondents present.

In this application, MS Manisha Srivastava  
and 28 others, all of whom are casual staff artists working  
in the Doordarshan, New Delhi have prayed that respondents  
be directed to treat them<sup>as</sup> having been working on ~~the~~<sup>the</sup> regular  
basis on their respective posts, from the dates <sup>in</sup> which they  
have been employed with the respondents, and grant <sup>th</sup> them all  
consequential benefits admissible to regular Doordarshan  
employees.

paragraph 4(vi) of the  
We note ~~from the~~<sup>from the</sup> counter affidavit dated 30.3.90  
filed by the respondents, in which it has been stated that a  
scheme to regularise the services of casual artists who are  
working in Doordarshan for long time is under consideration of  
the Government. The scheme<sup>has</sup> perhaps been finalised since <sup>the</sup> ~~the~~  
counter affidavit was filed.

Under the circumstances, we direct the respondents to consider the prayer<sup>for regularization of the</sup> made by the applicants if not already considered, in accordance with the provisions of the scheme and pass<sup>an</sup> a reasoned order<sup>thereon</sup> in respect of each of the applicants within a period of 3 months from the date of receipt of a copy of this order. If any, grievance<sup>is</sup> survives<sup>there</sup> the reafter, it will be open to the applicants to raise the same in accordance with law in the proper forum, if so advised.

This application is accordingly disposed of with the direction given above.

*Lakshmi Swaminathan*  
(Lakshmi Swaminathan)

Member (Judicial)

*S.R. Adige*  
(S.R. Adige)

Member (A)

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